



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA
भारत सरकार / Government of India



DIRECTION

New Delhi, dated: 20th March, 2018

Subject: Direction under Section 13 read with sub-clauses (i), (iii) and (iv) of clause (b) and clause (d) of sub-section (1) of Section 11 and sub-sections (3) and (4) of Section 12 of the Telecom Regulatory Authority of India Act 1997 (24 of 1997) on reporting of International Long Distance Traffic Minutes.

F. No. 409-1/2018-NSL-I : WHEREAS, Telecom Regulatory Authority of India (hereinafter referred to as the Authority) had issued a direction on 19.01.2006 to all Access Providers, NLDOs and ILDOs prescribing therein the manner and time period for reporting of International Long Distance Traffic Minutes. Subsequently, the format meant for the Access Providers (Format V) was modified vide TRAI's letter dated 06.03.2006. Further, vide TRAI's Direction dated 28.04.2006, the timeframe for furnishing the requisite reports on International Long Distance Traffic Minutes was revised with effect from March 2006.

2. AND WHEREAS, a committee was formed, comprising of telecom service providers & associations, to identify infructuous/redundant regulations and it was observed that the service providers, that do not provide switched voice services under NLD/ILD license, have been filing 'NIL' report under International Long Distance Traffic minutes.

3. NOW THEREFORE, in exercise of the powers conferred upon it under Section 13 read sub-Clauses (i), (iii) and (iv) of clause (b) and clause (d) of sub-section (1) of Section 11 and sub-sections (3) and (4) of Section 12 of the Telecom Regulatory Authority of India Act, 1997, the Authority hereby directs that Access Providers, NLDOs and ILDOs, that do not provide switched voice services are exempted from submitting reports of the International Long Distance Traffic Minutes on monthly basis in respect to the above referred directions. However, these operators shall submit their reports in the prescribed format as and when they start providing switched voice service.

(U.K. Srivastava)

Pr. Advisor (Network, Spectrum & Licensing)

To,

All Access Providers, NLDOs & ILDOs.